

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 29-09-2014

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars - Orders issued.

ORDER NO. B2 - 9275 / 2014

As part of filling up the existing vacancies of Sheristadars of the Subordinate Judiciary, the following orders are issued:

1. Shri R.K.Jayakumara Varma, Sheristadar, Chief Judicial Magistrate's Court, Pathanamthitta is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Kottayam.

2. Shri B.Baburaj, Sheristadar, Family Court, Attingal is transferred and posted as Sheristadar, Family Court, Kollam.

3. Smt. Lakshmikutty V.S., Sheristadar, Chief Judicial Magistrate's Court, Manjeri is transferred and posted as Sheristadar, Family Court, Attingal.

4. Smt. Khadeeja Beevi T.M., Sheristadar, Family Court, Kollam is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Pathanamthitta.

5. Smt. Elizabeth M.X., Senior Superintendent, Chief Judicial Magistrates' Court, Ernakulam is promoted as Sheristadar, Chief Judicial Magistrates' Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrates' Court, Thrissur.

6. Shri Mani K.P., Senior Superintendent, Chief Judicial Magistrates' Court, Thalassery is promoted as Sheristadar, Chief Judicial Magistrates' Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrates' Court, Manjeri.

7. Smt. Sheela Joseph, Senior Superintendent, Chief Judicial Magistrates' Court, Kottayam is promoted as Sheristadar, Chief Judicial Magistrates' Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrates' Court, Alappuzha.

8. Shri Zacharias P.Thomas, Senior Superintendent, Chief Judicial Magistrates' Court, Kasaragod is promoted as Sheristadar, Chief Judicial Magistrates' Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Family Court, Malappuram.

The officers at Sl. Nos.2, 3 & 4 are not eligible for joining time as their transfers are made at their requests.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements .

(By Order)



N. Anil Kumar
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (8 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Chief Judicial Magistrates of 14 Districts
The Officers and Courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B1, B3, E4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honorable the Judges.